

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.112 of 2012 &
IA No.222 of 2012

Dated : 16th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Generation & Distribution Corporation Ltd. ... Appellant(s)

Versus

M/s Penna Electricity Ltd. & Anr..Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s): Ms. Richa Bharadwaja for
Mr. Buddy A. Ranganadhan
for R.1

Appeal No. 148 of 2012

M/s Penna Electricity Ltd. ... Appellant(s)

Versus

Tamil Nadu Electricity Board & OrsRespondent(s)

Counsel for the Appellant (s) : Ms. Richa Bharadwaja for
Mr. Buddy A. Ranganadhan
for R.1

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1

ORDER

Further time is being asked by both the learned counsel for the parties for filing the Written Submissions. Accordingly, they are directed to file the same on or before 22.10.2012 after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs